

नागरपालिका वर रेडडी आयोग का प्रतिवेदन

1215. श्री सुबराज : क्या गृह मंत्री यह बताते की कृप्य करेंगे कि :

(क) क्या रेडडी आयोग ने प्रतिरक्त पुलिस प्रतीक, श्री सी० के० कम्प तथा नागरपालिका की मोत के सम्बन्ध में जांच की थी ; और

(ख) यदि हां, तो क्या आयोग ने अपने प्रतिवेदन में पुलिस अधिकारियों और डाकटों की प्रसावधानी के लिए उनकी भर्त्सना की है और यदि हां, तो उस पर कब तक कार्यवाही की जानी है और यदि कोई कार्यवाही नहीं की जानी है, तो उसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मन्डल) : (क) जी हां, श्रीमान् ।

(ख) प्रतिवेदन विचाराधीन है ।

Preparation of Census Books for 1981

1216. SHRI DHARMASINHBHAI PATEL: Will the Minister of PLANNING be pleased to state:

(a) whether Government are planning to accelerate planning activity at block level;

(b) whether Government think to prepare district census books for 1981 showing blockwise information instead of Tehsil-wise information; if no, reasons thereof;

(c) whether Government are aware that non-availability of information from census books (the only source of information in India) at block level handicaps the planner to plan for block; and

(d) type of modifications under consideration of Government for preparation of 1981 census hand books?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) Yes, Sir.

(b) From the present district census books it is possible to derive the block-wise information, as the Primary Census Abstract provides village-wise information.

(c) The data required for block level planning relate to location-specific matters such as resource endowment, development constraints to resource utilisation and the state of income and employment of the target groups. This data are of a comprehensive and specialised nature and would differ from block to block. Further, the census data will be a decennial feature, while the block level data would have to be collected at a greater frequency. Separate guidelines are being issued to States for collecting the relevant data through appropriate planning machinery.

(d) In view of (c) above, the form of the Primary Census Abstract is proposed to be kept as at present except that a change is likely in the categorisation of workers.

खड़ का उत्पादन

1217. श्री सुरेश ना सुजन : क्या उद्योग मंत्री यह बताने की कृप्य करेंगे कि :

(क) क्या वर्ष 1978-79 में अनुमानों के अनुसार खड़ के उत्पादन में बहुत वृद्धि होने की आशा है ; और

(ख) क्या सरकार इसके परिणामस्वरूप खड़ के टायर और ट्रक के मूल्य कम करेगी ?

उद्योग मंत्रालय में राज्य मंत्री (श्री जयसन्धी प्रसाद पाण्डे) : (क) जी, नहीं । 1978-79 की अवधि में प्राकृतिक खड़ की लगभग 1,35,000 मी ट्रक टन उत्पादन होने की आशा है जब कि 1977-78 में 1,46,987 मी ट्रक टन का उत्पादन हुआ था ।

(ख) ऐसा कोई प्रस्ताव नहीं है ।

Setting up Cement Factory in Rewa, M.P.

1218. SHRI GOVINDA MUNDA:
SHRI S. S. DAS:

Will the Minister of INDUSTRY be pleased to state:

(a) whether he is aware that there is a proposal for establishment of a

large cement factory at Rewa, a backward district of Madhya Pradesh, at an estimated cost of nearly Rs. 35.00 crores in private sector;

(b) if so, has a letter of intent for the same has been granted; and

(c) if not, when it is likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) and (c). The application is under consideration.

Investment for Industrial Development in Tamil Nadu

1219. SHRI A. MURUGESAN: Will the Minister of INDUSTRY be pleased to state:

(a) how much money has been invested in India State-wise for the period from 1971 to till date for Industrial development;

(b) what is the yardstick Government are applying for sanctioning the above;

(c) whether there is any discrimination in investing money in Tamil Nadu; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) It is presumed that the Hon'ble Member has in mind the investments made in various Central Government Undertakings. Accordingly, a statement showing the State-wise distribution of investment (gross block) in Central Government enterprises as per information contained in the report of the Bureau of Public Enterprises is attached.

(b) While allocating funds for industrial projects, several factors are taken into consideration such as the need for balanced regional development, locational advantages, availability of essential inputs like power and basic raw materials, transport facilities etc.

(c) No, Sir.

(d) Does not arise.

- Statement

Statewise Distribution of investment (Gross Block) in Central Government Undertakings as at the end of 1970-71 and 1977-78.

(Rs. crores)

State/Union Territory	Value of Property (Gross Block) at the end of		Variation between the period
	1970-71	1977-78	1970-71 & 1977-78
1	2	3	4
Andhra Pradesh	119.8	489.7	373.9
Assam	78.5	370.7	292.2
Bihar	928.9	2815.3	1886.4
Gujarat	155.4	626.9	471.5
Haryana	7.8	144.7	136.9